

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.03.2021

NOTICE

Take notice that the following matters listed on 08.03.2021 in the Court – IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1115 of 2020	Talha Yunus Sareshwala Vs. Parsoli Motor Works Pvt. Ltd. & Ors.	Heena George	Diwakar Maheshwari Aditya Vikram Singh-R2 RichaSandilya-R1
2.	Comp. App. (AT) No. 11 of 2021	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 & R8 Rahul Malhotra-R9
3.	Comp. App. (AT) No. 20 of 2021	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair
4.	Comp. App. (AT) No. 12 of 2021 Part Heard	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors.	Swapnil Gupta	Rajshree Chaudhuary-R1 to R6 Akshita Sachdeva Mansi Sood Dhruv Chawla
5.	Comp. App. (AT) No. 180 of 2020	T. Shanmugapriya Vs. Embassy Travel & Tours Pvt. Ltd. With	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
6.	Comp. App. (AT) No. 181 of 2020	T. Shanmugapriya Vs. Skylift Cargo Pvt. Ltd.	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar